

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 450/2021

**IN THE MATTER OF:**

Anil Kumar

... Applicant

Versus

Govt. of NCT of Delhi

.... Respondents

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Filed by

(Satender Kumar)  
Sr. Environmental Engineer

Date: 25.07.2022

Place: Delhi

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Original Application No. 450/2021

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL  
COMMITTEE IN TERMS OF THE ORDER DATED 28.01.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 28.01.2022 and was pleased to take action against the premises of CNG Pump Station, Mangol Puri, Outer Ring Road, Delhi which was causing noise pollution.
2. That, Indraprastha Gas Limited furnished response with respect to complaint of applicant on 02.04.2022, which is as under:
  - i. The CNG Station has been in operation at its present location from more than last 20 years, catering to the green fuel requirements of the North West Delhi and especially the adjoining Industrial Area, thereby providing employability to the assorted work force in its operation per se and also caters to the labor livelihood, solely dependent on this affordable and cheap, clean and lesser non-polluting fuel.
  - ii. All the statutory sanctions and clearances and its associated license have been obtained from the designated and Regulatory Bodies.
  - iii. The CNG dispensing station is located on the high way and it is very normal to be associated with some sound, though not being in silent zone.



- iv. All machines at the station are well enclosed in acoustic enclosures, with all the necessary claddings of hard composite materials, to absorb the sound energy and mitigate the noise what so ever, as per IS and other industrial specifications.
- v. Of late, Noise Arrestors / Barriers have been installed and have been erected along the compound wall of the Society, which has attenuated the ambient noise level limit, to a very large considerable extent.
- vi. Also, all other feasible, active and passive measures, are being adopted throughout, the time of the day, with regulation of duty cycle of all the machines, just to diffract the various sound levels and to breakaway the continuous propagation of any noise, whatsoever, if any.
- vii. No big Machines are at the station, except for two compressors, one of which is Electric Motor Driven and other being an Engine driven Compressor Package.

Copy of the ATR of Indraprastha Gas Limited dated 02.04.2022 alongwith photographs are enclosed herewith as ANNEXURE-1.

- 3. The location of the CNG filling Station is on Outer Ring Road and on that particular point, flyover (elevated road) is started. Further, alongside of the Road, construction work of Metro Phase-IV is going on since last two year, These factors are also increasing the ambient noise level in the residential society, which is facing the Outer Ring Road.
- 4. The present status report may kindly be taken on record.

  
 (Satender Kumar)  
 Sr. Environmental Engineer

Date: 25/7/22

Place: Delhi



**INDRAPRASTHA GAS LIMITED**

(A Joint Venture of GAIL, BPCL & Govt. of NCT Delhi)

Dated: 2<sup>nd</sup> April 2022

**Subject: Action taken on Noise Pollution Issue at CNG Mangolpuri Station**

This is in reference to letter received from Delhi Pollution Control Committee, vide ref no. DPCC/CMC-III/complaints/2022/6236-37 and OA 450/2021 of Court No 2, of National Green Tribunal and directions thereof, dated 28 Jan, 22, application moved by Advocate Shri Anil Kumar, resident of Flat No.31, Vidya Vihar Jawaharlal Nehru Coperative Group Housing Society, New Delhi 110034, addressed to the Chairman, Delhi Pollution Control Committee, NCT of Delhi and amongst others.

Against the complaint, we would like to confirm that IGL being a customer centric organization, always believed in Safe & Satisfactory operations from last 24 years in NCT of Delhi and NCR areas. The contents and the issues as highlighted in the both of the above, are well received and are being addressed holistically.

1. This is with reference to Original Application No. 450/2021 In Court No 2 of National Green Tribunal and directions thereof, dt 28 Jan, 22 of Advocate Shri Anil Kumar, resident of Flat No.31, Vidya Vihar Jawaharlal Nehru Cooperative Group Housing Society, New Delhi 110034.
2. At the very outset, it would be pertinent to mention the following, with regard to the above:
  - i. The CNG Station has been in operation at its present location from more than last 20 years, catering to the green fuel requirements of the North West Delhi and especially the adjoining Industrial Areas, thereby providing employability to the assorted work force in its operation per se and also caters to the labor livelihood, solely dependent on this affordable and cheap, clean and lesser nonpolluting fuel.
  - ii. All the statutory sanctions and clearances and its associated licenses have been obtained from the designated and Regulatory Bodies.
  - iii. The CNG dispensing station is located on the high way and it is very normal to be associated with some sound, though not being in silent zone.

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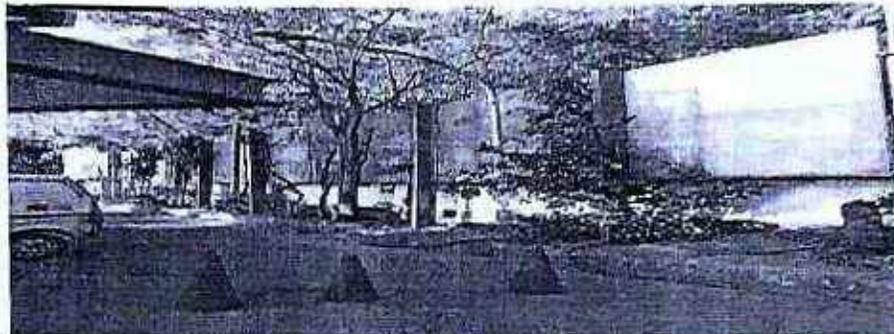
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- iv. The guidelines of noise pollution levels, adjoining the residential area, with all necessary statutory clearances and as well as sanctions, and as per the settled legal requirements, are in place.
- v. All Machines at the station are well enclosed in acoustic enclosures, With all the necessary claddings of hard composite materials, to absorb the sound energy and mitigate the noise, what so ever, as per IS and other Industrial specifications.
- vi. Of late, Noise Arrestors / Barriers have been installed and have been erected along the compound wall of the Society, which has attenuated the ambient noise level limit, to a very large considerable extent.



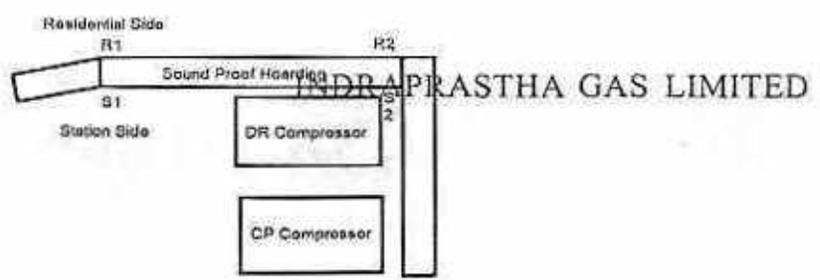
- vii. Also, all other feasible, active and passive measures, are being adopted throughout, the time of the day, with regulation of duty cycle of all the machines, just to diffract the various sound levels and to breakaway the continuous propagation of any noise, whatsoever, if any.
- viii. No big Machines are at the station, except for two compressors, one of which is Electric Motor Driven and other being an Engine driven Compressor Package

TEST RESULTS OF REGULAR MONITORING OF PACKAGES.

In the analysis, noise level was checked for both of the compressor at 1-meter distance from the Package enclosure and at boundary wall between the residential society & station during day time as well as in the night. During the day time sound level mixed with the traffic and vehicular noise. However, the result obtained during the night time was majorly due to the Compressor running. Results obtained from the test are listed below:

Noise level readings (dB) at 1-meter distance from the Package enclosure

*[Handwritten signature]*



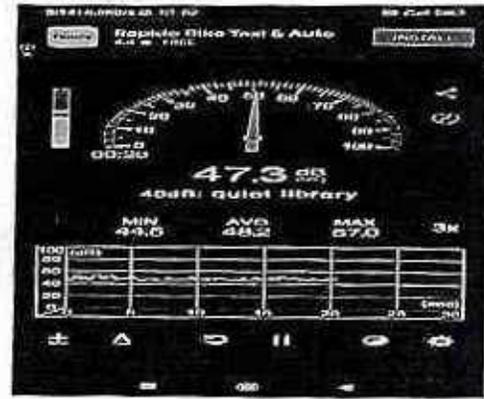
Noise level readings (dB) at Station side (S1) and Residential side (R1)

Sr. No.	Time	Compressor status	Station Side (S1)	Residence Side (R1)
1	00:00	Only 1st Package is running	64.7	52.7
2		Only 2nd Package is running	67.5	47.3
3		Both 1 <sup>st</sup> and 2 <sup>nd</sup> Package are running	68.4	52.9
4		Both 1 <sup>st</sup> and 2 <sup>nd</sup> Package are shutdown	55.5	48.8

Screenshots of above readings are attached below for reference:-



*3/ nit. 10*



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**CONCLUSION**

1. All necessary and statutory guidelines are in place for mitigation of any unwarranted noise since the station has been in operation since over the last 20 years at its present location, though not being in the silent zone.
2. However, the sound level is still being regularly monitored, and test results of it are tabulated above and corrective actions are being taken on regular intervals and are being addressed holistically during preventive maintenances.

Hope that the above corrective measures taken are well in line to action required.

Your's sincerely,

  
 Amit Dhar  
 Addl. General Manager CNG O&M  
 For Indraprastha Gas Limited

